

**PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NOS. 22922 OF 2014 AND
32932-33 OF 2015**

WITH PRAYER FOR INTERIM RELIEF

UMA BUILDERS PVT. LTD.

...PETITIONER

VERSUS

LUCKNOW DEVELOPMENT AUTHORITY & ORS.

...RESPONDENTS

COMMON OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 29.02.2016, when the Court was pleased to pass the following order:

“Learned counsel for the rival parties are permitted to complete their pleadings within four weeks from today. List thereafter.”

SLP(C) NO.22922 OF 2014:

There are total of 10 Respondents in the matter. Dr. (Mrs.) Vipin Gupta and Mr. Rakesh Kumar, Advocates have filed Vakalatnama and Memo of Appearance on behalf of Respondent Nos. 1, 6 & 7 and 4 & 5 respectively. Neither A.D. Cards nor unserved cover containing the notice has been received back in respect of Respondent Nos. 2, 3 and 8 to 10.

Service of Show Cause Notice is not complete in respect of Respondent Nos. 2, 3 and 8 to 10 so far.

SLP(C) NO.32932-33 OF 2015:

It is submitted that Counsel for the Respondent Nos. 1 and 2 has not filed Counter Affidavit so far. Counsel for Respondent No. 3 has on 24.02.2015 filed Counter Affidavit. Copy of the same has been included in the paper books.

Service of Show Cause Notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 31st day of August, 2016.

ASSISTANT REGISTRAR